

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-297 of 2014
&
Appeal No. 186 of 2014

Dated: 23rd September, 2014

Financial Technologies (India) Ltd.
Versus

.... Appellant(s)

Central Electricity Regulatory Commission
& Ors.

.... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **25.09.2014.**

COURT MASTER